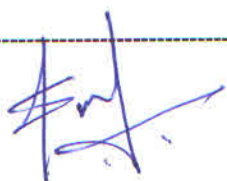


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 72/16	TP 52/17	Hearing	433(e)/ 433(f)	S. Chakravarthi Vs Natural Textiles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6.	SUNIL S, ADVOCATE -9986103093	PETITIONER	

Counsel for petitioner is present. He has filed a memo along with annexures obtained from the ROC, Karnataka, website with regard to the address of the respondent company.

Registry is directed to check and put up note. Counsel for petitioner is directed to furnish the correct address of the Registered Office of the respondent company. Meanwhile, he is also directed to comply the provisions of I&B Code.

List it on 23.08.2017.


MEMBER (J)